

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. IA 1937/2023 IA 145/2024 In C.P. (IB)/1028(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - IA 1937/2023 S Milind Kasodekar
Liquidator for M/S. Phadnis Infrastructure
Limited
V/s
M/S. Asrec (India) Limited
IA 145/2024 Cs Milind B Kasodekar
Liquidator for M/S. Phadnis Infrastructure
Limited
IN THE MATTER OF
Shri Pramod Mahajan & Ors
V/s
Phadnis Infrastructure Ltd.

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1937/2023: - Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Liquidator. Adv. Nikhil Rajani a/w Adv. Shreyash Desai appeared for the Respondent (Financial Creditor). Counsel for the Respondent seeks time to file reply. Let the reply be filed within a period of two weeks subject to the last opportunity by serving an advance copy of the reply to the counsel for the other side. List this matter on **19.07.2024**.

IA.No.145/2024: - List this matter on **19.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)